

Enriching Uranium through Chemical Process

*263. SHRI S. D. SOMASUNDRAM: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether Government are aware of the breakthrough made in France for securing enriched Uranium by the more economical chemical process;

(b) whether the researches made in India have put this country also on the road to development of nuclear energy by undertaking enrichment of Uranium; and

(c) if so, whether Government propose to intensify efforts for self-reliance in this regard?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir. It is, however, understood that the economic feasibility of the process is yet to be established and the details of the process have not yet been made public.

(b) India's nuclear power programme is based on natural uranium, except for the Tarapur Atomic Power Station where enriched uranium is used. Notwithstanding this, the Department is keeping in touch with the developments concerning the uranium enrichment process.

(c) Yes Sir, within the resources that can be made available for the purpose.

Setting up of a Liquid Propellant Plant in Trivandrum

2077. SHRI VAYALAR RAVI: Will the Minister of SPACE be pleased to state:

(a) whether Government have taken a final decision regarding the setting up of a Liquid Propellant Plant in Trivandrum District of Kerala; and

(b) if so, the salient features thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

दिल्ली विद्युत प्रदाय संस्थान के कर्मचारी

2078. श्री शिव नारायण सरसूनिया : क्या ऊर्जा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या आपात स्थिति के दौरान दिल्ली विद्युत प्रदाय संस्थान ने 50 से अधिक कर्मचारियों (कर्मचारियों और अधिकांशियों) को बिना कोई कारण बताये सेवा से निकाल दिया था;

(ख) अब तक बहाल किये गये तथा बहाल न किये गए कर्मचारियों के नाम क्या हैं; और

(ग) शेष कर्मचारियों को कब तक बहाल किया जायेगा ?

ऊर्जा मन्त्री (श्री पी० रामचन्द्रन) :

(क) आपात स्थिति के दौरान उचित जांच के बिना ही 28 नियमित कर्मचारियों की सेवाएं समाप्त कर दी गई थीं।

(ख) जिन कर्मचारियों को पुनः बहाल कर दिया गया है उनके नाम निम्नानुसार हैं :—

1. श्री एस० सी० जैन, निरीक्षक
2. श्री एस० के० जैतली, निरीक्षक
3. श्री एच० सी० मंगला, कार्यपालक इंजीनियर
4. श्री मेघराज, फायर अफसर
5. श्री दिनेश चन्द्र गुप्ता, निरीक्षक

6. श्री आर० के० मित्तल, मुख्य अ. नि. अधिकारी "
7. श्री जवाहर लाल, निरीक्षक
8. श्री एस० पी० सिंह, सुरक्षा निरीक्षक
9. श्री पी० पी० अग्रवाल, प्रधान लिपिक
10. श्री धर्म सिंह, लुहार
11. श्री हरस्वरूप, लाइनमैन ।

जिन कर्मचारियों को अभी तक बहाल नहीं किया गया है उनके नाम निम्नलिखित हैं :—

1. श्री एस० एल० पद्मेजा, सहाय टाइम कीपर
2. श्री ओ० पी० रावल, मीटर चैकर
3. श्री सी० ओ० गुप्ता, जूनियर क्लर्क
4. श्री एच० एस० बिन्द्रा, सीनियर क्लर्क
5. श्री हेम चन्द, बिलमेसेन्जर
6. श्री आर० पी० पुरी, सीनियर क्लर्क
7. श्री आर० के० शर्मा अधीक्षक (तकनीकी)
8. श्री तरुण भास्कर, निरीक्षक
9. श्री अजीत सिंह, सीनियर लाइनमैन
10. श्री रणजीत, मजदूर
11. श्री जय प्रकाश, खलासी
12. श्री जयपाल सिंह, मजदूर
13. श्री अमरजीत सिंह, मजदूर
14. श्री चावल सिंह, सुरक्षा गार्ड
15. श्री बिशन सिंह, सुरक्षा गार्ड
16. श्री दन सिंह, सुरक्षा गार्ड
17. श्री शिव राज सिंह, जूनियर क्लर्क ।

(ग) जिन 17 कर्मचारियों को अभी तक पुनः बहाल नहीं किया गया है उनके मामले समझौता व्यवस्था द्वारा निपटाए जाने हैं और विचाराधीन हैं ।

Scheme for Building of Roads

2079. SHRI PRASANNBHAI MEH-
TA: Will the Minister of SHIPPING
AND TRANSPORT be pleased to
state:

(a) whether the State Government of Gujarat have submitted to the Union Government a scheme for building roads in the Gujarat State;

(b) if so, the amount sanctioned by the Union Government to the State Government for building roads in the State during the year 1977-78;

(c) whether all the roads proposed by the State Government will be financed by the Centre;

(d) if not, the reasons for the same; and

(e) whether the Gujarat State has not been provided sufficient funds by the Ministry in the past for the construction of new roads in the State?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). The State Government have been representing from time to time for Central financial assistance for making up the deficiency of roads in the State *vis-a-vis* the 20-Year Plan suggested in the Report of Chief Engineers on Road Development Plan for India (1961—81). The 20-Year Programme was a requirement assessment projected by All-India Chief Engineers' Group and fulfilment has to depend upon the availability of resources in different Plan periods.

So far as Central Road Schemes are concerned a sum of Rs. 70.51 crores has been provided to Gujarat since its creation in 1960. For expenditure during April—July 1977 out of funds Voted on Account, a sum of Rs 150.70 lakhs has been released for the purpose. As regards funds for the remaining period of the year, the provision would be intimated after the Demands for Grants have been voted by Parliament.